



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/71/2016
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Arachana for Thriyambak Kannan	Counsel for Petitioners	
2)	R. PRITHVIRAJ PANDIAN for R. VENKATAVARADAN	Counsel for R2	

ORDER

Shri Thriyambak Kannan, counsel for petitioners present and submitted his arguments. Shri R Prithviraj Pandian, counsel for R2 present and prayed time for reply. Time extended at request. Put up on 21.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)